

Filing No. 8073/2020

Chandra Shekhar Singh vs. The State of Jharkhand

Advocate's name – Shadab Eqbal

Defects:

9 (i) Annexure 1 is handwritten. True typed copy of the same may be given.

9 (ii) Name of the pending court at para 1 and prayer para may specifically be stated.

9 (iii) Party position may properly be stated at page no. 1.